

(c) whether it is also a fact that the Hindustan Insecticides Ltd., has not made any arrangement with any other party till date for the supply of raw materials that would be required for the additional production of DDT; and

(d) if so, the reasons therefor?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah): (a) Yes.

(b) The renewal is in two parts, one for five years for the supply of alcohol from the DCM Distillery at Daurala and the other for 10 years for oleum, chlorine, steam and water from DCM Chemical Works at Delhi. The first contract provides also for the supply of alcohol that would be required for the additional production of DDT after expansion. As regards steam and water, Hindustan Insecticides Ltd. are examining the question of providing their own facilities; until such time as these are put up, the contract requires that DCM will supply in the quantities mutually agreed upon. As regards oleum and chlorine, Hindustan Insecticides Ltd. may, under the contract, intimate to DCM their estimated requirements from time to time, with, in the case of chlorine, a notice of at least six months. Hindustan Insecticides Ltd. are, however, free to contract for the supply of these raw materials from other sources.

(c) Yes.

(d) The DDT expansion scheme is schedule to go into production at the end of 1968 and action has already been initiated to make firm arrangements for the supply of raw materials.

DDT Factory, Delhi

**1823. Shri A. K. Gopalan:
Shri Viswanatha Menon:
Shri K. M. Abraham:
Shri P. P. Esthose:
Shrimati Suseela Gopalan:
Shri Umanath:**

Shri K. Anirudhan:

Shri P. Gopalan:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that civil works for the extension of DDT factory at Delhi have been started;

(b) whether it is also a fact that purchase orders have been issued by the Hindustan Insecticides Ltd. for the procurement of plant and machinery required for the additional production of 1,400 tonnes per year of DDT at Delhi;

(c) whether Government have received any application from the DCM Delhi for the expansion of their caustic soda factory at Delhi; and

(d) if so, the steps taken by Government in the matter?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah): (a) Yes.

(b) Yes. In some of the cases, purchase orders have been issued and in others, they are being finalised.

(c) Yes.

(d) A letter of intent for establishing additional capacity to the extent of 4950 tonnes per annum has been issued to the firm.

Supply of Raw Material to D.D.T. Factory, Delhi

**1824. Shri A. K. Gopalan:
Shri Viswanatha Menon:
Shri K. M. Abraham:
Shri P. P. Esthose:
Shrimati Suseela Gopalan:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that when the five year contract with D.C.M., Delhi for the supply of chlorine, oleum, alcohol, water and steam to the D.D.T. factory at Delhi expired in April, 1966, the Hindustan Insecticides Ltd., has entered into a new contract